Concession in rentals under 'One India' Plan

*412. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)whether concession in rentals in granted by BSNL and MTNL to various categories of consumers;

(b) if so, the details thereof;

(C) whether it is a fact that the same concession is not available to the consumers who have taken 'One India' connection or have switched over to that plan from other schemes;

(d) if so, the reasons therefore;

(e)whether both, BSNL and MTNL, propose to extend this concession under 'One India' plan also;

(f) if so, by when a decision to that effect is likely to be taken; and

(g) if not, the reasons therefor?

THE MINISTER OF COMMUNICATION AND INFORMATION TECHNOLOGY (SHRI DAYANIOHI MARAN): (a) Yes, Sir.

(6) The details are as follows:—

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SL	Category	Concession	
No.		in rentals	
1	Freedom fighters, blind persons, gallantry award winne soldiers.	rs, war widows, disabled 50%	
2	Non-residential telephone connections (for not exceedin Schools, Universities and Colleges affiliated thereto. Pe Commercial Research organizations and other like insti- recognized by the Government.	olytechnics, Non	
3	# Not exceeding two telephones (non-residential) in In the aged, infirm, spastics, handicapped, deaf-dumb-m and voluntary organizations for tribal welfare and other organizations recognized by the Government.	ute persons, orphanages	
4	'Senior Citizens	25%	
*Offered by MTNL only #100% concession is offered by MTNL in Delhi MTNL offers the above concessions under Alternate Tariff Plan-ll (Plan			

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(C) Yes, Sir.

(d) 'BSNL One India' Plan is one of the alternative plans offered by BSNL and is allowed only to those customers who ire paying fixed monthly charges of Rs. 180/- per month. However, the call charges itself are less under the 'One India' Plan as compared to the General Plan. In case of MTNL, as the rental under 'One India'' Plan is already rationalised, further concession is not considered commercially viable.

(e) and (f) No, Sir. No such proposal is under consideration presently,

(g) The present tariff is already competitive.

Amount sanctioned for Commonwealth Games

†*413. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it Is a fact that Government have decided to spend an amount of Rs. 7000 crores on organizing the Commonwealth Games, 2010;

(b) if not, the facts thereof;

(C) the amount out of the said total amount proposed to be spent by Government for boosting playing capability and efficiently of the players; and

(d) the name of sources through which this amout would be spent together with the heads under which the remaining amount has been decided to be spent, head-wise separately?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): (a) and (b) Present estimates indicate that the expenditure on the Commonwealth Games, 2010 would be around Rs. 3566+Rs. 300 crores (the details of which have been indicated in part (c) and (d). Out of this Government have so far sanctioned Rs. 1797 crores* Rs. 220 crores. Government/Planning Commission will also be providing for projects, related to city infrastructure, end Delhi Metro.

(d) For boosting the playing capabilities and efficiency of the players of

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[†]Original notice of the question was received in Hindi.